

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

SENIOR CIVIL JUDGES - Transfer and Posting of Senior Civil Judge -
ORDERS - ISSUED.

ROC.NO.836/2021-B.SPL.

NOTIFICATION NO.737-B.SPL.

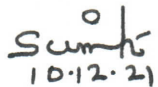
DATED:10.12.2021.

The High Court made the following transfer and Posting of Senior Civil Judge:

Sri I.Srinivasa Murthy, Addl. Senior Civil Judge, Madanapalle, Chittoor District, is transferred and posted as Administrative Officer, Andhra Pradesh State Legal Services Authority at Amaravathi.

1. Sri I.Srinivasa Murthy, will immediately handover charge of his post and also the post of Prl. Senior Civil Judge, Madanapalle, which post he is holding full additional charge to Senior Civil Judge, Punganur, and proceed to his new station. He shall take charge of his post from the Member Secretary, Andhra Pradesh State Legal Services Authority at Amaravathi.
2. The Senior Civil Judge, Punganur, will be in full additional charge of the post of Prl. and Addl. Senior Civil Judge, Madanapalle, Chittoor District, until further orders.

NOTE: The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


10.12.21
REGISTRAR (VIGILANCE)

To

1. The officer and incharge officer concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)

5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority at Amaravathi.
7. The Administrative Officer, Andhra Pradesh State Legal Services Authority at Amaravathi.
8. The Prl. District and Sessions Judge, Chittoor.
9. The I Additional District and Sessions Judge, Chittoor.
10. The Prl. Senior Civil Judge, Madanapalle, Chittoor District
11. The Addl. Senior Civil Judge, Madanapalle, Chittoor District
12. The Senior Civil Judge, Punganur, Chittoor District
13. The District Treasury Officer, Chittoor.
14. The Sub Treasury Officer, Madanapalle and Punganur, Chittoor District
15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.